

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 109 OF 2019

Dated : 16th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation ...Appellant(s)
Versus
West Bengal Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1
Mr. Rajiv Yadav for R-2

ORDER

Finally eight weeks' time, i.e. on or before 11.12.2019 is granted to the Respondents to file objections/reply, if any, with advance copy to the other side. Thereafter rejoinder, if any, may be filed by the Appellant on or before 08.01.2020 with advance copy to the other side.

List the matter on **13.01.2020**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj